

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal(C) No. 30714/2014

THE STATE OF UTTAR PRADESH & ORS.

Petitioners

VERSUS

SHANTI DEVI & ORS.

Respondents

IA No. 129565/2017 - I/A FOR BRINGING ON RECORD THE LEGAL REP. OF DECREASED RESPONDENT.)

Date : 25-02-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. K.K. Gautam, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

The I.A. No. 129565 of 2017 has been filed for bringing on record the legal representatives of Respondent No. 14.

The notice of the application was directed to the Respondent No. 14.

The Office Report indicates that the legal representatives of Respondent No. 14 are served, however, the legal representatives Nos. 14/1 to 14/3 have not entered appearance.

Since, the service is complete, the application is allowed.

The legal representatives of Respondent No. 14 are permitted to be brought on record.

The Cause title be amended, accordingly, within two weeks.

(MANISH ISSRANI)
COURT MASTER(SH)

(RENU BALA GAMBHIR)
COURT MASTER(NSH)

